

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO SIXTY-EIGHTH REPORTS  
(ENGLISH VERSION)**



**सत्यमेव जयते**

**EIGHTH LOK SABHA**

**Legislative Branch-II**

# COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Eighth Lok Sabha)

## FIFTY-FIFTH REPORT

(Presented on 10-8-1988)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Fifty-fifth Report.

2. The Committee met on 8 August, 1988 for classification and allocation of time for discussion of Bills (*vide Appendix*) under clauses (b) and (c) of rule 294(1) of the Rules of Procedure.

### *Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time to three Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that all the Bills referred to in the Appendix be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

### *Recommendations*

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;  
8 August, 1988  
17 Sravana 1910 (Saka)

M. THAMBI DURAI,  
Chairman,  
Committee on Private Members'  
Bills and Resolutions.

[P.T.O.]

**APPENDIX**

Sl. No.	Name of the Bill and the member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Marriages (Curtailment of Expenditure) Bill, 1988 by Shri G.S. Basavaraju.	64 of 1988	B	2 hours
2.	The High Court of Andhra Pradesh (Establishment of the Permanent Bench at Guntur) Bill, 1988 by Shri V. Sobhanadreeswara Rao.	62 of 1988	B	2 hours
3.	The Aligarh Muslim University (Amendment) Bill, 1988 ( <i>Amendment of section 8, etc.</i> ) by Shri Syed Shahabuddin.	65 of 1988	B	2 hours